

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

C.P. NO. 141(ND)2014

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.01.2018**

**NAME OF THE COMPANY: ILPEA B.V. V/s. M/s. ILPEA Paramount Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 397/398**

| <b>S.NO.</b> | <b>NAME</b> | <b>DESIGNATION</b> | <b>REPRESENTATION</b> | <b>SIGNATURE</b> |
|--------------|-------------|--------------------|-----------------------|------------------|
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|--|------------------------|---|--|--|
|  | For the Petitioner (s) | : Mr. Krishnendu Datta, Ms. Mnisha Singh,<br>Mr. Akhil Kulshreshta and Mr. Shantanu,<br>Advocates |  |  |
|--|------------------------|---|--|--|

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|  | For the Respondent (s) | : Mr. Saurabh Kalia, Advocate |  |  |
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**ORDER**

The case has been received ~~from~~ transfer from the Hon'ble Principal Bench. The pleadings are complete.

Be listed for final disposal on 9<sup>th</sup> & 10<sup>th</sup> April, 2018. Written submission, if any, be filed.



**(Deepa Krishan)**  
**Member (T)**



**(Ina Malhotra)**  
**Member (J)**